

at the 12th meeting held at Srinagar in 1964 regarding liberal assistance to drainage programme in urban areas have been accepted;

(b) if not, the reasons therefor; and

(c) whether Government propose to liberalise giving assistance by way of cent per cent grant for survey and investigation of urban drainage schemes?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) and (b). It is proposed to give grants to the State Governments during the Fourth Five Year Plan for the execution of their drainage schemes to the extent of 25 per cent to be shared equally by the Centre and the State Governments provided sewage is used for agricultural purposes. Necessary orders in this regard are expected to be issued shortly.

(c) It is proposed to set up Central Planning, Investigation and Design Circles in the various States with 100 Central assistance. These Circles will carry out survey and investigation of the Urban Drainage Schemes also.

#### Aid from Japan

308. Shri N. K. Sanghi:  
Shri Ramachandra Verrappa:  
Shri M. Rampure:  
Shri Ebrahim Sulaiman Salt:  
Shri Y. A. Prasad:

Will the Minister of Finance be pleased to state:

(a) whether the Japanese Government have promised to give aid to the extent of 57 million dollars to India for the current year; and

(b) if so, in what particular industry the aid is likely to be utilised?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Deas): (a) and (b). In the Aid-India Consortium Meeting held in April, 1967, a target of approximately \$1200 million as non-project aid (including food-stuffs) for 1967-68 was considered ap-

propriate. Japan is expected, in pursuance of this, to make available non-project aid but the amount of aid and the categories of goods to be purchased thereagainst are yet to be decided.

#### Import of Oil from Esmania

309. Shri N. K. Sanghi:  
Shri Ramachandra Verrappa:  
Shri M. Rampure:  
Shri Ebrahim Sulaiman Salt:  
Shri Y. A. Prasad:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether an agreement for the import of oil has been concluded with Rumania; and

(b) if so, the main features thereof?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Kamaiah): (a): Yes.

(b) The contracts provide for the import of 54,000 tonnes of Superior Kerosene and 50,000 tonnes of lubricating oils during 1967.

#### Visit by President of The World Bank to India

310. Shri N. K. Sanghi:  
Shrimati Tarkeshwari Sinha:  
Shri D. C. Sharma:  
Shri Ram Kishan Gupta:  
Shri Yashpal Singh:  
Shri S. C. Samanta:  
Shri Swell:  
Shri Siddheshwar Prasad:  
Shri Hem Raj:  
Shri D. N. Patodia:  
Shri S. M. Banerjee:  
Shri Madhu Limaye:  
Shri Ram Sewak Yadav:  
Shri Baharaj Singh Bhorati:  
Shri George Fernandes:  
Shri Molabu Prasad:  
Shri Rabi Ray:  
Shri Vasudevam Nair:  
Shri C. Janardhanan:  
Shri P. C. Adithan:  
Shri K. Haldar:  
Shri Nambiar:

Shri K. N. Pandey:  
 Shri Dhironaranath:  
 Shri B. K. Sinha:  
 Shrimati Sharda Mukerjee:  
 Shri S. K. Tapuriah:  
 Shri Mohamed Imam:  
 Shri Gadilingana Gowd:  
 Shri Virendra Kumar Shah:  
 Shri Bibhanti Mishra:  
 Shri Prakash V. P. Shastri:  
 Shri Ramachandra Veerappa:  
 Shri Raghavir Singh Shastri:  
 Shri R. Barua:  
 Shri C. C. Desai:  
 Shri Tridib Kumar Chaudhuri:  
 Shri Yajnik:  
 Shri S. R. Damani:  
 Shri Y. A. Prasad:  
 Shri A. B. Vajpayee:

Will the Minister of Finance be pleased to state:

(a) the nature of talks Government had with the President of the World Bank; and

(b) the outcome of the talks?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). The discussions held with the President of the World Bank, during his recent visit, were of a general nature covering matters of mutual interest to the World Bank and India. The more important among the subjects were such questions as replenishment of funds of the International Development Association which is the affiliate of the World Bank that gives soft loans; follow up action regarding aid to India for 1967-68, on which certain conclusions had been reached at the Consortium held on 4-6th April, 1967, etc.

The visit enabled Mr. Woods to meet Members of the Government and others and to acquaint himself with our current problems. It provided both sides an opportunity for exchange of views on matters of mutual interest.

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#### Farakka Barrage

311. Shri Himatsingka:  
 Dr. Ramon Sen:  
 Shri Dhreshwar Kalita:

Will the Minister of Irrigation and Power be pleased to state:

(a) the original estimate for the Farakka Barrage;

(b) whether there has been any change in the said estimate and if so, to what extent; and

(c) when the work is likely to be completed?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The original Project estimated at Rs. 56 40 crores was approved in April, 1960. In 1962, considering the upward trend in prices, expenditure sanction for Rs. 68.59 crores, on ad hoc basis, was accorded.

(b) Due to increased costs etc., there has been an increase in the estimated costs. The revised estimate is being scrutinised by an expert committee.

(c) The work will be substantially completed by 1970-71.

#### Investment in Public Sector in Fourth Plan

312. Shri V. Krishnamoorthi: Will the Minister of Planning be pleased to state:

(a) whether Government have any proposal to reduce 4,000 crores of rupees of investment from the public sector alone in the Fourth Plan investment; and

(b) the necessity to effect the cut in the public sector alone?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) and (b). There is no proposal to reduce the investment of the Fourth Plan by Rs. 4,000 crores. The draft Outline of the Fourth Plan is being reviewed in the light of the changes in the economic situation that have taken place since it was published and the extent of revision necessary will become known after the review is completed.